

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **16.12.2022** (FRIDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)**

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 331/2021& IA No. 683, 684/2021 & 248/2022	Viceroy Hotel Employees Union Vs. Karuchola Koteswara Rao & 3 Ors	Ms. Varsha Balasubramaniam	Mr. Ravi Rajagopalan R1 Mr. Sriram Venkatavaradan- R2 Mr. P Ravicharan- R2
<b>WITH</b>				
2	Comp App (AT) (CH) (Ins) No. 338/2021 & IA No 696, 697/2021 & 387/2022	A V Seshakumar Reddy Vs Viceroy Hotels Ltd. & 2 Ors	Ms.Varsha Balasubramaniam	Mr. Ravi Rajagopalan R1 Mr. Sriram Venkatavaradan- R2 Mr. P Ravicharan- R3
3	Comp App (AT) (CH) (Ins) No.145/2022 & IA No 335 & 336/2022	Mr. Sushil Easwaran Vs Mayuras Industrial Services	Mr. Gautam S. Raman	Mr. AG. Sathyanarayana-R1

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 89/2022 & IA No.197, 198, 250, 251 & 709/ 2022	Precious Energy Holding Limited BV1 Vs State Bank of India & Anr	Dr. R.Maheswari	Ms. Vidyalakshmi Vipin- R1 Mr. T.Ravichandran R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 418/2022 & IA No. 1025/2022	Sanchit Kumar Agarwal Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K. Gaurav Kumar PCS

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) No.11/2021 & IA No. 67, 68 & 69/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors  <b>WITH</b>	Mr. Y. Suryanarayana	Mr. Manish K Choudhary - R1 Mr. Anirudh Wadhwa – R12
7	TA (AT) No.294/2021 (Comp App (AT) (CH) No.07/2021	Samruddhi Investors Services Pvt. Ltd. Vs. 3A Capital Services Ltd.  <b>WITH</b>	Ms. Anushree Malaviya	Mr. Manish K Choudhary R1 Mr. Y.Suryanarayana R2- R5
8	TA (AT) No.123/2021 (Comp. App. (AT) No.224/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & Ors  <b>WITH</b>	Mr. JK Chaudhary	Mr.Y.Suryanarayana for R1-R4
9	TA (AT) No.124/2021 (Comp. App. (AT) No.225/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & Ors	Mr. JK Chaudhary	Mr.Y.Suryanarayana for R1-R4
10	Comp App (AT) (CH) (Ins) No. 246/2021 & IA No. 515/2021	M/s K K Ropeways Ltd. Vs. M/s Billion Smiles Hospitality Pvt. Ltd.	Mr. R.S. Diwaagar	
11	Comp App (AT) (CH) (Ins) No. 192/2021& IA No. 390, 391 & 392/2021	Telangana State Southern Power Distribution Co Ltd, Hyderabad Vs Nethi Mallikarjuna Shetty, RP of Techtron Poly Lenses Limited & Anr	Ms. Pooja Chopda	Mr.Shabbeer Ahmed- R2
12	Comp App (AT) (CH) (Ins) No. 346/2021 & IA No. 717 & 718/2021	Assistant Commissioner of Central Tax Vs. Sreenivasa Rao Ravinuthala & Anr	Mr. Rajkumar Jhabakh	Mr. V. Aneesh- R1 / RP
13	Comp App (AT) (CH) (Ins) No. 24/2022	Bank of Maharashtra Vs Sutanu Sinha Liquidator IVRCL & Anr	Mr. T. Ravichandran	Mr.Nithyavendhan K- R1

14	Comp App (AT)(CH) (Ins) No. 250/2022	Global Coal Ventures Pvt. Ltd Vs S.Rajendran RP/Head - Monitoring Committee In the matter of M/s. Empee Distilleries Ltd & Anr	Mr. K. Gaurav Kumar	Ms. Savitha Devi- R1 Mr. Avinash Krishnan Ravi-R2
15	Comp App (AT) (CH) (Ins) No. 401/2022 & IA No. 960 & 961/2022	Madhavi Edible Bran Oils Private Limitd Vs Immaneni Eswara Rao & 5 Ors	Mr. Abhishek Jenasen Mr. Aparijitha Vishwanath	Mr. Arjun Suresh- R2
16	Comp App (AT) No. 112/2022 & IA No. 1026, 1027 & 1028/2022	Krishna Metal Industries Pvt Ltd & 5 Ors Vs Vijay Kumar Goyal & 3 Ors	Mr. S Chidambaram	Mr. R Parthasarathy- R1-R4
17	Comp App (AT) (CH) (Ins) No. 163/2022 & IA No. 376,377,378,379 & 135/2022	Alka Ajay Vijan Vs Renew Power Services Pvt Ltd	Mr. Hari Haran	

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	Comp App (AT) (CH) (Ins)No. 325/2021 & IA No. 26,151, 674 & 675/2021	International Asset Reconstruction Company Pvt. Ltd. Vs Viceroy Hotels Ltd. & Anr.	Mr. Shabbeer Ahmed	Mr. Ravi RajagopalanR1 M/s Vashi and VashiR3
19	Comp App (AT) No. 21/2021	Ravi Kizhedath Vs. Hearts Malabar Clinical Solutions Pvt. Ltd. & 4 Ors	Mr. Bijoy P Pulipra	Mr. RavichandranR1- R3 Mr. Sankar P. Panicker- R4, R5
20	Comp App (AT) (CH) (Ins) No.132/2021& IA No. 349/2021	Punjab National Bank Vs. Mr.Udayraj Patwardhan & 12 Ors	Ms.Vinithra Srinivasan & Mr.Varun Srinivasa	Mr.Niraj Kumar- R1 Mr.Yasish Chandra & Mr. Dwarakesh Prabhakaran – R2,R3,R4, R6& R10 Mr. Edward James- R14 Mr. DVAS Prasad- R13
21	Comp App (AT) (CH) (Ins) No.111/2021 & IA No. 348/2021	Punjab National Bank Vs. Mr.Udayraj Patwardhan & 12 Ors	Ms.Vinithra Srinivasan & Mr.Varun Srinivasan	Mr.Niraj Kumar- R1 Mr.Yasish Chandra & Mr. Dwarakesh Prabhakaran – R2,R3,R4, R6& R10

				Mr. Edward James-R14 Mr. DVAS Prasad-R13
22	Comp App (AT) (CH) (Ins) No. 58/2022 & IA No. 116,117 & 118/2022	Ashique Ponnamparambath Vs BMW India Pvt Ltd & Anr	Ms. Ramya Subramaniam	Mr. Diwakar Maheshwari- R1
23	Comp App (AT) (CH) (Ins) No.152/2022 & IA No. 357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd <b>WITH</b>	Mr. ML Ganesh	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
24	Comp App (AT) (CH) (Ins) No.154/2022 & IA No. 360/2022	Canara Bank Vs. Vijaya Durga Green Fields Pvt Ltd	Mr. ML Ganesh	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
25	Comp App (AT) (CH) (Ins) No. 81/2022 & IA No. 163/2022	J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd. Vs Koneru Subbiah Chowdry <b>WITH</b>	Mr. Rohan Rajasekaran	Mr. Y. Suryanarayana
26	Comp App (AT) (CH) (Ins) No. 84/2022 & IA No. 167of 2022	Koneru Subbiah Chowdry Vs J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Y. Suryanarayana	Mr. Rohan Rajasekaran-R1 Mr. Suryanarayana Raju- R2 Mr. Srivatsava Reddi Berapalli-R3 Mr. N.P.Vijay Kumar-R4 Mr.S.R.Raghunathan

**2.00PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)**

For Hearing (Part Heard)

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1	TA No. 87/2021 (Comp App (AT) No 129/2019 & IA No.47/2022	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors.	Mr. D Abhinav Rao	Mr. K. Udhyakumar- R2 Ms. Geetika Sharma- R3, R4
<b>WITH</b>				
2	TA No. 88/2021 (Comp App (AT) No 148/2019	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors.	Mr. S.Vivekananda	Mr. K. Udhyakumar- R2 Ms. Geetika Sharma- R3, R4 Mr. Abhinav Rao- R6, R7

Copy to:

**By the order of Hon'ble Member(J)**

**(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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